

(2007) 10 JH CK 0017
In the Jharkhand High Court

Rakesh Kumar Jha

APPELLANT

Vs

Jharkhand State Housing Board and Others
 Smt. Rani
Kumari Vs Ranchi Municipal Corporation

RESPONDENT

Date of Decision : 03-10-2007

Acts Referred:

Citation : (2008) 2 JCR 228

Hon'ble Judges : M. Karpaga Vinayagam, C.J.; Amareshwar Sahay, J

Bench : Division Bench

Judgement

1. Today the 4th report has been filed by the learned Advocate General. As per the report, 10 days special cleaning drive and awareness programme will be started from 01/10/2007 to 10/ 10/2007 in the city of Ranchi. During these 10 days special cleaning programme the dump of garbage shall be removed and bleaching powder and B-tex shall be spread over, after cleaning the drains. The date wise list of special cleaning drive of the concerned areas are as follows:

Areas	No.	SI.	Date
01.10.2007	1. S.S.P. house to Sahid Chowk, 2. Sahid Chowk to Kali Sthan, Main Road, Wool House; 3. Wool House to Ratan Talkies. 4. Ratan Talkies to Over Bridge 5. Harmu Main Road Tempo Stand to Mukti Dham 6. Argora Chowk to Ashok Nagar Road No. 4. 7. Kali Sthan Road to Bahu Bazar; 8. Pathalkudwa Road to Chowk; 9. Albert Ekka Chowk to Lalpur Chowk through H.B. Road 10. Sarjana Chowk to Dangra Toli; 11. Karam Toli to Ainrapali Building; 12. Lalpur Chowk to Kokar; 13. Kanta Toli to Lowadih Chowk; 14. Ovr Bridge to Station Road; 15. Kanta Toli Chowk to Namkom Road Right Side. 16. Lah Factory Road completely, 17. Kusai colony Road, Bara Ghagra,		1
02.10.2007	1. Ratu Road Main Road to Kabristan; 2. Katchari Chowk to Zakir Hussain Park; 3. H.B. Road Station to Y.M.C.A. 4. Firayalal Chowk to Jail More through Tharpakhna; 5. Sujala Cinema to Club Road; 6. Ashok Nagar Road No.		2.

4 to Pul Toli; 7. Ratan Talkies to Konka Road, Karbal Chowk; 8. Islam Nagar; 9. Karbala Chowk to Tharpakhna Chowk; 10. Lohra Chowk; 11. Amrapali to Bariatu Sai Hospital; 12. Til Morabadi Masjid Gali Bank Colony; 13. Kanta Toll to H.B. Road Dharm Kanta; 14. Harijan Basli Slaughter House; 15. Station Road and Anandpur, second Gali; 16. Bahu Bazar to Chutia Main Road; 17. Bazar and Mohalla around the High Court.

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03.10.2007 1. Kanke Road upto CMPDI 2. Radium Road 3. Ratu Road Kabristan to Metro Gali 4. Kadru Pul Toli to Argora Chowk; 5. Sahjahand Chowk to New A.G. Colony; 6. Kalchery Chowk to Circular Road up to Lalpur Chowk; 7. Dangra Toll Chowk to Kanta Toll Chowk; 8. H.B. Road Dharam Kanta to Bull More; 9. Pathalkudwa Chowk to Naya Toli Chowk; 10. Lohra Kocha; 11. Kali Sthan to Baldeo Sahay Lane; 12. C.M.P.D.I, to Chandaru Chowk; 13. A.G. More to Bazar Mohalla; 14. Lalpur to Kokar Chowk; 15. Harmu Main Road Tempo Stand. 16. Hathikhana Doranda Road; 17. South Office Para, North Office Para.

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04.10.2007 1. Fish House (Machali Ghar) to around the Raj Bhawan; 2. Subhash Chowk, Shradhanand Road to Mahavir Chowk 3. Ratu Road More to Sukhdeo Nagar upto Bank More; 4. Naga Baba Khatal to Shradhanand Road; 5. New A.G. Colony upto Janki Steel; 6. Old A.G. Colony Byelano. 7. Anjuman Colony; 8. Baleo Sahay Lane 9. Naya Toli Chowk to K.M. Mallik Chowk up to kumhar Toli Chowk. 10. M. AM and Lok Vihar Lane 11. Bariatu Road Doctors Colony 12. Dipli Para to Adivasi Hostel 13. Katchery Chowk to Saheed Chowk 14. Tiril Road Tiril Basti 15. Chutia Gosai Toli 16. Station Road New Anandpur 17. Bahu Bazar to Dhumsa Toli Chowk

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05.10.2007 1. Tharpakhiia Chowk to Circular Road 2. Mahavir Chowk to Meki Road upto Shiv Temple 3. Devi Mandap Road Ratu Road to Devi Mandap. 4. Kishoreganj Road No. 3 5. New Market to Mukti Dhain More 6. S.N. Ganguly Road 7. Islam Nagar 8. Naya Toli Chowk to Bodra Lane 9. Udhav Babu Lane 10. Lohra Kocha 11. Ram Krishna Mission Road to Basant Vihar 12. RUMS to Tunki Toli 13. Jatra Tand to Kokar Chowk 14. Station Road 15. Chutia Factory Road one Side. 16. Hinoo Chowk to Reliance Petrol Pump.

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06.10.2007 1. Judge Colony kanke Road 2. Sahid Chowk to Marwari Tola Main Road upto to Gandhi Chowk 3. Ratu Road, Piska More to Ram Bilas Petrol Pump; 4. Around the Pahari Mandir. 5. Janta Flat Colony, upto A.A.G.R. 6. Argora Chowk to Ashok Vihar 7. Nawa Toli Thana Gali 8. Fatima Nagar upto Naya Toli Chowk 9. Radha Govind Street 10. New Nagra Toll 11. Kusum Vihar Colony both sides 12. A lam Nursing Home to Badgai Chowk 13. Sundar Vihar, Kokar 14. Hinoo Chowk to Airport 15. Station Road 16. Hindpiri Central Street

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07.10.2007 1. Metro Gali 2. Marwart Tola, Main road, Ratu Road Chowk upto bye-lane 3. Devi Mandap Road to Hani and Bye lane 4. Kishoreganj Road No. 6 5. H. Type Colony, HI - 1 to 100 6. Nandu Babu Gali 7. Dom Toli 8. Minz Gali

9. South Samaj Street 10. Visilmupuri to Matrika Ashram 11. Kusum Vihar Colony both sides 12. Bakshi Compound Gali 13. Haider Ali Lane 14. Khorha Toli B 15. Station Road Amrawati Colony 16. Tang Tang Toli both Gali
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08.10.2007 1. Devi Mandap Road Ratu Road 2. Diptipara Road upto Adivasi Hostel 3. Kishoreganj Road No. 7 4. Harmu Rental Colony to A Type 5. Argora Pundag Road 6. 3rd Street Church Road 7. Karbala Road to Mission 8. Hargari Road 9. Convent Street 10. Holy Cross Rasta 11. Budh Marg Road, Rajkiya School Gali 12. Tapovan Gali 13. Station road and Panchwati Colony 14. Bus Stand Road Bhuian Toli 15. Chutia Main Road 16. Shukla Colony
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09.10.2007 1. Ratu Road beyond Kabristan " 2. Gandhi Chowk to Kunjlal Street 3. Officer Bank Colony completely 4. Firayalal Chowk to Wool House 5. M.D.S. Colony to Hill View Colony 6. Katrhari Road to Lalpur Chowk 7. Dom Street, Church Road 8. Basar Toll 9. Azad Basti 10. East Jail Road 11. Lower Burdwan Compound 12. Dr. H.P. Narayan Road 13. Medical Chowk to Tunki Toli 14. Kanta Toli Chowk to Kokar Chowk
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10.10.2007 1. Kishori Chowk to Kanke Road, Judge Colony 2. Firayalal Chowk to Line Tank 3. Nagar Nigam Office to Harijan Thana 4. In front of Chief Justice's residence 5. Vidya Nagar Colony to Shivaji Nagar Colony 6. Harmu Bye Pass Road 7. Siram Toli 8. Basar Toli 9. Dangra Toli Chowk to Kanla Toli Chowk both sides 10. North Samaj Street 11. Durg Mandir road 12. Circular Road 13. Medical Chowk to six number Hostel 14. Medical Road and Birsa Nagar 15. Harihar Singh Road 16. Station Road, Krishna Colony 17. Doranda Bazar Mohalla

2. During the special cleaning drive, Ranchi Municipal Corporation will try to keep that area a zero garbage area and during this programme the major problems, which the Corporation faces are as follows:

1. The time duration of this programme as compared to the area and population of the city is less.
2. The labourers are also not easily available because of the rainy season and cultivation.
3. The unavailability of modern machines for cleaning the culverts and covered drains, Government has been requested to provide fund for better cleanliness.
4. Lack of awareness for cleaning in common people.
5. At present N.G.O. are helping Corporation in cleanliness 10 Wards of town against hefty payment. The Corporation is no longer in position to bear the burden of payment of N.G.O. and requests the Government to provide grant for payment of N.G.Os. If the Government is satisfied with the work of N.G.Os. then it may consider increasing the funding so that newer N.G.Os. may be assigned job of cleanliness and beautification.

3. These are the details of difficulties, which the Corporation has to face during this special drive. So, the learned Advocate General is directed to instruct the Government to see that the adequate funds are provided to the Municipal Corporation besides helping the Municipal Corporation to overcome those difficulties.

4. The counsel for the petitioner as well as Mr. Rahul Saboo, learned Amicus Curiae would stated that they have also given suggestions in the written form and handed over to the learned Advocate General, who shall also look into it. These suggestions also can be taken into consideration.

5. The learned Advocate General informed this Court that the special cleaning drive will be continued for the whole month and he will be able to file further report in the first week of the next month.

6. This Court is informed that: some of the cities in Jharkhand like Jamshedpur and Bokaro are the clean cities, which are maintained properly by the reputed Companies. We also feel that this duty of cleaning the other important cities like Ranchi be entrusted to the similar reputed Companies or Organizations in the respective areas. We, hence deem it appropriate to direct the Government to explore the possibilities of handing over the said duty to the other companies as well.

7. In the meantime, the areas and other particulars and dates, in which the cleaning process will be undertaken, will be advertised through newspapers publication and also through Loudspeaker and Pamphlets etc. The learned Advocate General and the Administrator of the Ranchi Municipal Corporation will call for a press interview and give particulars of the Court's order and its implementation to the newspapers so that the message would be conveyed to the public at large. It is also open to the public to send complaints or grievances to the Administrator and Chief Medical Officer (Health) of the Ranchi Municipal Corporation with regard to the above.

8. The Administrator and Chief Medical Officer (Health) of Ranchi Municipal Corporation shall also give telephone numbers or Cell phone numbers to the public so that the public, whenever there is any grievance, may immediately contact the officers and intimate their problems thorough phones, in which event the Officials concerned will immediately attend to those problems.

9. Post this matter again on 6th November 2007.

10. Let a copy of this order be handed over to the counsel for the parties.